

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.507
ANSWERED ON 06.02.2023**

**NEW KVs / JNVs IN TRIBAL /
RURAL AREAS IN MADHYA PRADESH**

†507. SHRI GAJENDRA SINGH PATEL:

Will the Minister of EDUCATION be pleased to state:

- (a) the names of places in tribal areas of Madhya Pradesh under consideration of the Government plan to open Kendriya Vidyalayas;
- (b) the details of places in tribal areas of Madhya Pradesh where Kendriya Vidyalayas are functional, district-wise;
- (c) whether the Government proposes to set up Jawahar Navodaya Vidyalayas in rural areas of the country;
- (d) if so, the details thereof; and
- (e) the details of various criteria fixed by the Government for setting up of Jawahar Navodaya Vidyalayas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources for setting up a new KV as per norms. The proposals are subject to approval of the competent authority. KVs are not opened on the criteria of tribal area / district-wise. At present, 112 KVs are functional in the State of Madhya Pradesh including tribal area of the State.

(c) to (e) The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each rural district of the country. There is no provision for JNVs in districts with 100% population in urban area. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, which have accepted the NVS Scheme have been covered, other than 6 urban districts.
